

Declaration of Assets and Liabilities

Year 2021-22

PRATIMA KUMARI, son/daughter/wife of LATE CHANDRA SHEKHAR PRASAD
aged 54 years, belonging to BIHAR VIDHAN SABHA
service and presently working as ASSISTANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2,000		SWAMI PYAR	SURAT PYAR	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000				
(iii)	Bonds, Debentures and Shares in companies	NIL				
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	Post-7200 LIC-21000				
(v)	Motor Vehicles (details of make, etc.)	NIL				
(vi)	Jewellery (give details of weight and value)	Gold- 70gm 3,30,000				
(vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Ancester Land 8 Acres 50,00,000				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ancester House Land 6,50,000 Self House 85,00,000				
(v)	Others (such as interest in property)	NIL				

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 04.02.2022
(a)	(i) Loans from Banks	LTC Loan	25,00,000
	(ii) Loans from financial institutions	L.I.C Housing Loan	26,00,000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	Repaid - 1,50,000 Dues - 24,50,000
	(b) dues to departments dealing with supply of water	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	ASTPK0421E 35,000 (Tax)	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax	NIL	

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-992

Gender :-

F (M/F)

Date of Birth :-

2 2 0 2 1 9 6 8 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

B

(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.-Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Pralima Kumari

Name of Employee: PRATIMA KUMARI

Designation: ASSISTANT

Department: BIHAR VIDHAN SABHA, PATNA

Place: Patna

Date:

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Pralima Kumari